

1ST FREEDOM OF SPEECH AND EXPRESSION

NATIONAL MULTILINGUAL ONLINE DEBATE COMPETITION FOR LAW STUDENTS



DON'T HATE, DEBATE!

RULES AND REGULATIONS
[#DontHateDebate](#)

ELIGIBILITY

1. The event is open to all law students of India pursuing 3 yrs and 5yrs LL.B courses.

2. Students shall submit a photograph of their college Identity Cards at the time of registration

LANGUAGE



1. Language is no bar for the event provided that at least 10 registrations are received in every language.
2. The organizers reserve the right to refuse the registration of participants on linguistic basis for logistical reasons or otherwise. However, the organizers will try their best to accept participation in all Indian languages.

REGISTRATION

1. The last date for online registration is 3rd May 2020. The link for online registration is <https://is.gd/UPDL81>

2. There is no registration fee.

IMPORTANT DATES

- Semi - Final & Final Round – 9th May 2020. (Live Streaming)
- Quarter Final & Pre quarter Final – 8th May 2020 (Live Streaming)
- Last date for sending video entries – 6th May 2020
- Last Date of Registration – 3rd May 2020

GENERAL RULES



1. The competition will be conducted in five stages i.e. Qualifying Round, Pre-Quarter Final round, Quarter Final Round, Semifinal Round & Final Round.
2. Whether a speaker is FOR or AGAINST a motion, will be determined at random by a draw of lots, in each round. This means that all participants should prepare both sides for each motion.³.

GENERAL RULES



3. The participants will be judged on logic & reasoning, application of facts & knowledge, delivery and impact across all rounds.
4. The schedule for judging in the knock-out live video stage will be as follows:
 - a. Pre-Quarters & Quarter Finals will be held on May 8th, 2020.
 - b. Semi Finals & Finals on Day 2 with all 3 match-ups to be judged by a panel of eminent lawyers, on May 9th, 2020.

GENERAL RULES



5. The decision of the judges across all rounds will be final and binding.
6. The Semi Finals and Finals will be judged by a panel of eminent judges who will each deliver a verdict on whether the motion holds or fails. In the case of a tie, the winner shall be determined by a vote by the live audience.

GENERAL RULES



7. The topics for each round will be as follows:

a. **Qualifying Round:** This House believes that the Modi Government upholds the rule of law.

b. **Pre-Quarters:** This House supports the Modi Government's social welfare schemes and their implementation.

c. **Quarter Finals:** This House believes that the Modi Government has mismanaged the Indian economy.

d. **Semi Finals:** This House believes that the Modi Government's Foreign Policy has been effective in protecting India's strategic interests.

e. **Finals:** This House believes that Narendra Modi is an effective Prime Minister.

GENERAL RULES



8. The maximum time limit for each speaker for each of the rounds is as follows:

- a. **Qualifying Round:** 4 minutes, recorded
- b. **Pre-Quarters & Quarter Finals:** 6 minutes each, live.
- c. **Semi-Finals & Finals:** 8 minutes each, live.
- d. **Rejoinders & Sur-rejoinders** will be allowed for 2 minutes for each speaker in the Final Round.

QUALIFYING ROUND



1. All participants are required to send in a video clip over WhatsApp of no more than 4 minutes, taking either a position FOR or AGAINST the motion for the qualifying round, i.e. This House believes that the Modi Government upholds the rule of law.
2. The organizing committee shall review all videos, and will select sixteen participants for the pre quarters, which will be conducted through live video conferencing.

PRE QUARTER ROUND



1. The sixteen participants selected for the Pre-Quarter round will be matched up with each other in groups of two each. The Matchups will be determined by seeding on the basis of performance in qualifying round.
2. Topic for Pre Quarter Round : **This House supports the Modi Government's social welfare schemes and their implementation.**

QUARTER FINAL ROUND



1. The eight participants selected for the Quarter Final round will be matched up with each other in groups of two each. The Matchups will be determined by seeding on the basis of performance in qualifying round.
2. Topic for Quarter Final Round : **This House believes that the Modi Government has mismanaged the Indian economy.**

SEMI FINAL ROUND



1. All the four participants selected for the semi-final round will debate with each other. Two participants will speak for the motion and the other two will speak against the motion.
2. Topic for Semi Final Round : **This House believes that the Modi Government's Foreign Policy has been effective in protecting India's strategic interests.**
3. The judges will deliver a verdict on whether the motion holds or fails. In the case of a tie, the winner shall be determined by a vote by the live audience.

FINAL ROUND



1. The participants whose motion prevailed in the semifinal rounds will advance to the final round.
2. Topic for the Final Round : **This House believes that Narendra Modi is an effective Prime Minister.**
3. The judges will deliver a verdict on whether the motion holds or fails. In the case of a tie, the winner shall be determined by a vote by the live audience.



THANK YOU

Questions? Let us know!

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